

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Original Jurisdiction)

ORIGINAL PETITION NO. 03 OF 2018 &
IA NO. 470 OF 2018
(Energy Conservation)

Dated: 09th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Jindal Stainless Limited

.... Petitioner(s)

Versus

**The Bureau of Energy Efficiency, Ministry of Power,
Government of India & Ors.**

.... Respondent(s)

Counsel for the Petitioner(s) : Mr. Aditya N. Das
Ms. Evita A. Das

Counsel for the Respondent(s) : Mr. Aneesh Sadhwani for R-1 & 4

ORDER

The learned counsel, Mr. Aneesh Sadhwani, appearing for the Respondent No. 1 & 4 prays for another one week time to file his reply in this matter.

Submission made by the learned counsel appearing for the Respondent No. 1 & 4, as stated above, is placed on record.

Another one week time is extended to the learned counsel appearing for the Respondent No. 1 & 4 to enable him to file his reply in this matter. He may file the same along with necessary application by 16.08.2018, after serving copy on the other side.

List this matter on **29.08.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey)
Technical Member

vt/js

(Justice N. K. Patil)
Judicial Member